

प्रश्न पत्र / Question Paper

विषय कोड : JSEE2'14

Subject Code : JSEE2'14

प्रश्न पत्र में पृष्ठों की संख्या : 04

Number of Pages in Question Paper : 04

प्रश्न पत्र में प्रश्नों की संख्या : 03

Number of Questions in Question Paper : 03

समय : 2.00 घंटे

पूर्णांक: 50

Time : 2.00 Hours

Maximum Marks : 50

INSTRUCTIONS

1. Candidate is directed to go through the instructions printed on the Answer Book before attempting Question Paper.
2. The answers of the questions can be attempted in any seriatim but where a question consists of several parts, all such parts should be answered continuously in the Answer Book and should not be mixed with any other question. If any candidate writes answer of different parts of a question at different places or with answer to other questions, such answer shall not be assessed by the examiner.
3. Attempt answers only in the concerned language and script.
4. The candidates should not write the answers beyond the limit of words prescribed.
5. Do not write any thing on the Question Paper.
6. If candidate leaves the Examination Hall before the prescribed time will have to leave his question paper with the invigilator.
7. Any candidate found using unfair means in the Examination shall be disqualified for entire Examination and liable for penal action.

निर्देश

1. अभ्यर्थी को निर्देशित किया जाता है कि प्रश्न पत्र हल करने से पूर्व उत्तर पुस्तिका पर मुद्रित निर्देशों का भली प्रकार से अध्ययन कर लेवें।
2. प्रश्नों के उत्तर किसी भी क्रम में दिये जा सकते हैं परन्तु जहां किसी प्रश्न के कई भाग हैं, उन सभी भागों के उत्तर एक साथ ही देने चाहिये तथा दूसरे किसी प्रश्न के साथ मिलाने नहीं चाहिये। यदि अभ्यर्थी द्वारा किसी प्रश्न के उप-प्रश्नों के उत्तर विभिन्न स्थानों पर लिखे जाते हैं या अन्य प्रश्नों के उत्तर के साथ लिखे जाते हैं तो ऐसे उत्तर का मूल्यांकन परीक्षक द्वारा नहीं किया जायेगा।
3. प्रश्नों के उत्तर संबंधित भाषा व लिपि में ही दीजिये।
4. अभ्यर्थियों को अपने उत्तर निर्धारित शब्दों की सीमा से अधिक नहीं लिखना चाहिये।
5. प्रश्न पत्र पर कुछ नहीं लिखें।
6. यदि अभ्यर्थी निर्धारित समय से पूर्व परीक्षा कक्ष छोड़ता है तो उसे प्रश्न पत्र वीक्षक के पास छोड़कर जाना होगा।
7. यदि कोई अभ्यर्थी परीक्षा के दौरान अनुचित साधनों का प्रयोग करता पाया जावेगा तो वह संपूर्ण परीक्षा के लिये अयोग्य होगा एवं दण्डात्मक कार्यवाही के लिये उत्तरदायी होगा।

Note: Attempt all the three questions. Question No.1 carries 20 marks and question No.2 and 3 carry 15 marks each.

Q.1 Write an essay on any one of the topics given below in about 500 words -

- (A) Legal aid - an effort to extend socio-legal justice.
- (B) Public interest litigation - a blessing for the disadvantaged.
- (C) Advantages and disadvantages of the social networking media.

Q.2 Write an essay on any one of the topics given below in about 350 words -

- (A) Open jail - a step towards social rehabilitation of a convict.
- (B) The concept of separation of power in the Constitution of India.
- (C) Mediation - an effective weapon to impart justice.

Q.3 Write an essay on any one of the topics given below in about 350 words -

- (A) Gandhian remedies for Indian ills.
- (B) Right to information - a fundamental democratic right.
- (C) Day after tomorrow : impact of Global Warming.
